

3

B.N.Dash. vs. UOI

ADMISSION SL.NO.2

OA 270/13

By Advocate-Mr.B.Panda

By Advocate-

Date-7.5.2013

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri P.Panda, learned counsel for the applicant. Shri Panda seeks permission to withdraw this O.A. with liberty to file a better O.A. The prayer is allowed. O.A. is dismissed as withdrawn.

  
R.C. Misra  
MEMBER(A)

  
A.K. Patnaik  
MEMBER(J)